

Name of Utility:

(A) Name of Plant:
Stage:

S. No	Particulars	Unit	Previous Year	Current Year (Apr-Sep)	Current Year (Oct-Mar)	Ensuing Year
1	Actual/Expected Availability	%				
2	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr				
3	Actual/Expected Scheduled generation	MU				
4	Actual/Expected energy rate from Coal/Lignite/APM gas/R-LNG/Liquid fuel as aplicable	Paise/kWh				
5	Actual/Expected recovery of Energy Charges	Rs Cr				
6	Actual/Expected UI generation	MU				
7	Actual/Expected UI rate	Paise/kWh				
8	Actual/Expected revenue from UI	Rs Cr				

(B) Name of Plant:

Stage:

S. No	Particulars	Unit	Previous Year	Current Year (Apr-Sep)	Current Year (Oct-Mar)	Ensuing Year
1	Actual/Expected Availability	%				
2	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr				
3	Actual/Expected Scheduled generation	MU				
4	Actual/Expected energy rate from Coal/Lignite/APM gas/R-LNG/Liquid fuel as applicable	Paise/kWh				
5	Actual/Expected recovery of Energy Charges	Rs Cr				
6	Actual/Expected UI generation	MU				
7	Actual/Expected UI rate	Paise/kWh				
8	Actual/Expected revenue from UI	Rs Cr				

(....)
 (....) Total

			2009-10	2010-11	2011-12	2012-13	2013-14
1	Actual/Expected Availability	%					
2	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr					
3	Actual/Expected Scheduled generation	MU					
4	Actual/Expected energy rate from Coal/Lignite/APM gas/R-LNG/Liquid fuel as applicable	Paise/kWh					
5	Actual/Expected recovery of Energy Charges	Rs Cr					
6	Actual/Expected UI generation	MU					
7	Actual/Expected UI rate	Paise/kWh					
8	Actual/Expected revenue from UI	Rs Cr					
9	Actual/Expected Tax	Rs Cr					

Instructions for the Utility:

- 1) Electronic copy in the form of CD/ Floppy Disc shall also be furnished
- 2) These formats are indicative in nature and the utility may align the line items to its chart of accounts
- 3) Generating Company shall furnish the detailed justification for the estimation of expected availability, scheduled generation, average energy charge rate, expected UI volume and UI rate.
- 4) The applicant shall provide full details supporting the forecast, including but not limited to details of past performance, proposed initiatives for achieving efficiency or productivity gains, technical studies, contractual arrangements and / or secondary research, to enable the Commission to assess the reasonableness of the forecast.
- 5) Information furnished for the previous year and April to September of the current year shall be on actual basis and for ensuing year and October to March of the current year shall be on estimated basis.

Name of Utility:

(A) Name of Plant:

Stage:

S. No	Particulars	Unit	Previous Year	Current Year (Apr-Sep)	Current Year (Oct-Mar)	Ensuing Year
1	Actual/Expected Availability	%				
2	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr				
3	Actual/Expected Scheduled generation	MU				
4	Actual/Expected energy rate	Paise/kWh				
5	Actual/Expected recovery of Energy Charges	Rs Cr				
6	Actual/Expected UI generation	MU				
7	Actual/Expected UI rate	Paise/kWh				
8	Actual/Expected revenue from UI	Rs Cr				

B. Name of Plant:
Stage:

S. No	Particulars	Unit	Previous Year	Current Year (Apr-Sep)	Current Year (Oct-Mar)	Ensuing Year
1	Actual/Expected Availability	%				
2	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr				
3	Actual/Expected Scheduled generation	MU				
4	Actual/Expected energy rate	Paise/kWh				
5	Actual/Expected recovery of Energy Charges	Rs Cr				
6	Actual/Expected UI generation	MU				
7	Actual/Expected UI rate	Paise/kWh				
8	Actual/Expected revenue from UI	Rs Cr				

(....)

(.....) **Total**

S. No	Particulars	Unit	Previous Year	Current Year (Apr-Sep)	Current Year (Oct-Mar)	Ensuing Year
1	Actual/Expected Availability	%				
2	Actual/Expected recovery of Capacity Charge including incentive	Rs Cr				
3	Actual/Expected Scheduled generation	MU				
4	Actual/Expected energy rate	Paise/kWh				
5	Actual/Expected recovery of Energy Charges	Rs Cr				
6	Actual/Expected UI generation	MU				
7	Actual/Expected UI rate	Paise/kWh				
8	Actual/Expected revenue from UI	Rs Cr				
9	Actual/Total Tax	Rs Cr				

Instructions for the Utility:

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- 2) These formats are indicative in nature and the utility may align the line items to its chart of accounts
- 3) Generating Company shall furnish the detailed justification for the estimation of expected availability, scheduled generation, average energy charge rate, expected UI volume and UI rate.
- 4) The applicant shall provide full details supporting the forecast, including but not limited to details of past performance, proposed initiatives for achieving efficiency or productivity gains, technical studies, contractual arrangements and / or secondary research, to enable the Commission to assess the reasonableness of the forecast.
- 5) Information furnished for the previous year and April to September of the current year shall be on actual basis and for ensuing year and October to March of the current year shall be on estimated basis.

Name of Transmission Utility:

Revenue from Actual Tariffs & Other Charges in Previous Year

Sl. No.	Particulars	DOCO	Actual Availability	Actual recovery of Capacity Charge including incentive	Actual revenue of Open Access charges	Actual revenue from other sources e.g. Telecommunication
	Unit		%	Rs Cr	Rs Cr	Rs Cr
A	REGION					
1	Asset1					
2	Asset2					
3	Asset3					
4	Asset4					
5					
	SUB TOTAL(A)					
B	REGION					
...	Total Tax					
	TOTAL (A+B+C+...)					

Revenue from Actual Tariffs & Other Charges in Current Year (Apr-Sep)

Sl. No.	Particulars	DOCO	Actual Availability	Actual recovery of Capacity Charge including incentive	Actual revenue of Open Access charges	Actual revenue from other sources
	Unit		%	Rs Cr	Rs Cr	Rs Cr
A	REGION					
1	Asset1					
2	Asset2					
3	Asset3					
4	Asset4					
5					
	SUB TOTAL(A)					
B	REGION					
...	Total Tax					
	TOTAL (A+B+C+...)					

Revenue from Expected Tariffs & Other Charges in Current Year (Oct-Mar)

Sl. No.	Particulars	DOCO	Expected Availability	Expected recovery of Capacity Charge including incentive	Expected revenue of Open Access charges	Expected revenue from other sources
	Unit		%	Rs Cr	Rs Cr	Rs Cr
A	REGION					
1	Asset1					
2	Asset2					
3	Asset3					
4	Asset4					
5					
	SUB TOTAL(A)					
B	REGION					
...	Total Tax					
	TOTAL (A+B+C+...)					

Revenue from Proposed Tariffs & Other Charges in Ensuing Year						
Sl. No.	Particulars	DOCO	Expected Availability	Expected recovery of Capacity Charge including incentive	Expected revenue of Open Access charges	Expected revenue from other sources
	Unit		%	Rs Cr	Rs Cr	Rs Cr
A	REGION					
1	Asset1					
2	Asset2					
3	Asset3					
4	Asset4					
5					
	SUB TOTAL(A)					
B	REGION					
...	Total Tax					
	TOTAL (A+B+C+...)					

Instructions for the Utility:

- 1) Electronic copy in the form of CD/ Floppy Disc shall also be furnished
- 2) These formats are indicative in nature and the utility may align the line items to its chart of accounts
- 3) Transmission utility shall furnish the detailed justification for the estimation of expected availability, expected Open access charges and expected revenue from other sources i.e. Telecommunication.
- 4) The applicant shall provide full details supporting the forecast, including but not limited to details of past performance, proposed initiatives for achieving efficiency or productivity gains, technical studies, contractual arrangements and / or secondary research, to enable the Commission to assess the reasonableness of the forecast.
- 5) Information furnished for the previous year and April to September of the current year shall be on actual basis and for ensuing year and October to March of the current year shall be on estimated basis.